

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(CA)/66/2024

PETITION NUMBER : CP(CAA)/25/2024

NAME OF THE APPLICANT : ATL Textiles Processors Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Ld. Counsel Mr. Pranav V Shankar for the Applicant.

Synopsis is not in the revised format.

Applicant is directed to file the synopsis in the revised format.

IA(CA)/66/2024

This is an Application seeking condonation of delay of 8 days in filing the company petition (Second Motion Petition).

The reasons are given in para 4 of the Application.

In view of the reasons stated above, the delay is condoned and **IA(CA)/66/2024 is allowed and is disposed off.**

List CP(CAA)/25/2024 on **01.05.2024** for hearing.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk